

Districts have been identified for Sericulture in Orissa. Rayagada, Koraput, Gajapati, Keonjhar are the main districts. Three types of silks (Mulberry, Tasar and Eri) are being produced in Orissa. The Tasar culture is considered to be traditional and popular among the tribal inhabitants mainly in Mayurbhanj, Sundergarh and Keonjhar areas. The reeling capacity in the State is distributed amongst private, co-operative and Government sectors. The main weaving enclaves in the State are located at Raigarh, Nuapatha, Berhampore, Fakirpur, Mannadua, Boudh, Baripada & Sonepur.

(c) Does not arise in view of (a) & (b) above.

(d) and (e) Based on the proposals received from the Orissa Government, OSB has released Rs.705.52 lakhs for implementation of different components of CDP in Orissa during the first three years of XI Plan. For the current year 2010-11, Govt. of Orissa had sent a proposal costing Rs. 741.41 lakhs. The Apex Monitoring Committee (AMC) has approved for release of Central share of Rs. 647.89 lakhs. Against this approved provision, OSB has already released Rs. 619.01 lakhs (till July, 2010) under CDP for Orissa State.

Sale of surplus land by NTC

2720. SHRI N.K. SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the NTC has recently decided to sell its surplus land across the country;

(b) if so, the details of the properties of NTC which would be disposed of and likely earnings as a result thereof;

(c) whether any plan has been formulated to spend the amount earned as a result of sale of surplus land;

(d) if so, the details thereof; and

(e) the present position of NTC mills across the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The revival scheme sanctioned for NTC by the Board of Industrial and Financial Reconstruction (BIFR) is self-financing through sale of surplus land and assets. Accordingly, NTC has been generating funds from sale of surplus land/assets of the company.

(b) 108 acres of surplus land are identified for disposal at an estimated value of Rs. 3990 crores.

(c) and (d) As per scheme approved by the BIFR, funds generated from sale of surplus land are utilized for modernization of mills, payment under Modified Voluntary Retirement Scheme (MVRS) etc.

(e) The revival scheme for NTC as approved envisages modernisation of viable mills and closure of unviable mills. 77 unviable mills have been closed under the Industrial Disputes Act and 18 viable mills which have been modernized by NTC are generating cash profits.

Closure of Swadeshi Cotton Mill, Mau

2721. SHRIMATI KUSUM RAI: Will the Minister of TEXTILES be pleased to state:

(a) the State-wise details of textile mills proposed by Central Government to be closed during 2010;

(b) whether Swadeshi Cotton Mill, Mau has been closed;

(c) if so, the details thereof and the reasons therefor;

(d) the State-wise number of weavers turned unemployed due to closure of textiles mills during last one year, till date;

(e) the number of employees of these mills who were given notice for voluntary retirement, mill-wise; and

(f) what measures Government, in view of miserable condition of weavers, proposes to improve the condition of weavers and to revive these mills?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) There is no proposal by the Ministry of Textiles to close any textile mill in 2010.

(b) No Sir, Swadeshi Cotton Mill, Mau has not been closed.

(c) Does not arise in view of (b) above.

(d) and (e) No Central Public Sector Enterprise textile mill has been closed in the last one year.

(f) Government has taken a number of steps to assist the growth of the weaving industry, *inter alia*, the Integrated Handlooms Development Scheme, Handloom Weavers' Comprehensive Welfare Scheme, Marketing and Export Promotion Scheme, Mill Gate Price Scheme, Diversified Handloom Development Scheme, Group Insurance Scheme, Integrated Scheme for Powerloom